

12 hrs.

PAPERS LAID ON THE TABLE—
Contd.

DETAILED DEMANDS FOR GRANTS, 1978-79 OF THE MINISTRY OF INDUSTRY

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): Sir, on behalf of Shri George Fernandes, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Industry for 1978-79. [Placed in Library. See No. LT-1900/78].

ANNUAL REPORT AND REVIEW OF TECHNICAL TEACHERS' TRAINING INSTITUTE, CALCUTTA FOR 1976-77 AND STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): I beg to lay on the Table—

(1) (i) A copy of Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the year 1976-77.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Eastern Region), Calcutta for the year 1976-77.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above documents. [Placed in Library. See No. LT-1901/78].

ANNUAL REPORT OF KHUDA BAKSH ORIENTAL PUBLIC LIBRARY, PATNA FOR 1976-77 AND A STATEMENT

श्रीमान्, सभामें खूदा बख्श तथ्या संस्कृतिसि
संस्थास्य वर्षिक रिपोर्ट (जो खूदा बख्श

बुकखान) : मैं निम्नलिखित पत्र सभा
पटल पर रखता हूँ :—

(1) खूदा बख्श ऑरियन्टल लाइब्रेरी
अधिनियम, 1969 की धारा 2 की उप-
धारा (4) के अन्तर्गत खूदा बख्श
ऑरियन्टल पब्लिक लाइब्रेरी पटना के
वर्ष 1976-77 के वार्षिक प्रतिवेदन
(हिन्दी तथा अंग्रेजी संस्करण) की एक
प्रति तथा लेखापरीक्षित लेखे :

(2) यह बताने वाला एक विवरण
(हिन्दी तथा अंग्रेजी संस्करण) वि: उपरोक्त
प्रतिवेदन से सरकार सहमत है और
इसलिए पृथक समीक्षा सभा पटल पर
नहीं रखी जा रही है : [Placed in
Library. See No. LT-1902/78].

**NATIONAL SAVINGS CERTIFICATES (5TH
ISSUE) AMDT. RULES, 1978 AND NATION-
AL DEVELOPMENT BONDS (AMDT.)
RULES, 1978**

**THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI ZULFIQUARULLAH):** I beg
to lay on the Table a copy each of
the Notifications (Hindi and English
versions) under sub-section (3) of
section 12 of the Government Savings
Certificates Act, 1959:—

(1) The National Savings Certi-
ficates (Fifth Issue) Amendment
Sabha I am directed to return
tion No. G.S.R. 338 in Gazette of
India dated the 11th March 1978.

(2) The National Development
Bonds (Amendment) Rules, 1978,
published in Notification No. G.S.R.
339 in Gazette of India dated the
11th March, 1978. [Placed in Li-
brary.. See No. LT-1903/78].